

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Application No.10 of 2004.

Friday, this the 29th day of October, 2004.

Hon'ble Mr. A.K. Bhatnagar, J.M.
Hon'ble Mr. S.C. Chauhan, A.M.

1. Institute Joint Staff Council, Indian Grassland and Fodder Research Institute, through its Secretary, (Staff side) Rajendra Kumar, Gwalior Road, Jhansi.
2. Rajendra Kumar aged about 42 years working as Senior Clerk in Indian Grassland & Fodder Research Institute, Gwalior Road, Jhansi.

....Applicants.

(By Advocate : Shri R.K. Nigam)

Versus

Smt. Shashi Misra,
Secretary Indian Council for
Agricultural Research, Krishi
Bhawan, New Delhi.

....Respondents.

(By Advocate : Shri B.B. Sirohi)

O R D E R

By Hon'ble Mr. A.K. Bhatnagar, J.M. :

This contempt application has been filed for punishing the respondent for non-compliance of the order passed on 16.9.2003 in OA No.1091 of 2003 by which the respondent was directed to decide the representation of the applicant within three months from the date of communication of this order.

2. Learned counsel for the respondent submitted that the representation of the applicant has been decided by the respondent on 6.7.2004. A copy of which has been filed by the respondents' counsel in the court today, which is taken on record.

3. Learned counsel for the applicant admitted this fact that the representation of the applicant is decided so there is nothing left to be decided by the Tribunal. Accordingly, the contempt application is rejected.

R. Khan
Member (A)

J. M.
Member (J)

RKM/